

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 109**

**CP (IB) No.52/Chd/Pb/2023**

**IN THE MATTER OF**

**Bank of Maharashtra Through  
Nitin Narang**

...

**Petitioner**

**Versus**

**Mohit Dewan**

...

**Respondent**

**Under Section: 95, IBC 2016**

**Order delivered on 03.06.2024**

**CORAM:**

**SHRI. SATYA RANJAN PRASAD,  
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,  
HON'BLE MEMBER (J)**

**PRESENT:**

**For the Petitioner/RP : Mr. Viren Sharma, Advocate.**

**For the Respondent/Personal  
Guarantor : Mr. Aditya Grover, Advocate.**

**ORDER**

With the consent of counsel for both the parties, list this matter on  
15.07.2024.

Sd/-  
**(SATYA RANJAN PRASAD)**  
**HON'BLE MEMBER (T)**

Sd/-  
**(DR. P.S.N. PRASAD)**  
**HON'BLE MEMBER (J)**